

B-12011/1/2003-Ad.II
Government of India
Ministry of Corporate Affairs

New Delhi, Dated 13th May, 2011


Office Memorandum

Subject: Non renewal of recognition of ICLS Association

The undersigned is directed to refer to your office letter No. ROC/CBE/ICLS ASSN/2011 dated 19-4-2011 and to say that the Ministry's letter of even No. dated 2 December, 2010 had specifically asked the office bearers of ICLS Association to submit the necessary information/documents related to actual membership, etc. which is required for verification, before recognition of any service association, is continued, as per CCS (Recognition of Service Association) Rules 1993 and other instructions of competent authority.

2. The said information has not been received till date. The recognition of ICLS association has expired on 18-10-2010 and has not been renewed for the above reason. Therefore, it is not possible for the administration to recognize any such association or its office bearers or give any time to any person in their capacity as office bearers of such association.

3. So far as service grievances or any matter of public interest is concerned, any ICLS officer can meet the Secretary, MCA, in individual capacity, after ascertaining his convenience from personal staff.


13/5/11

(RK Pandey)

Under Secretary to the Government of India

Telefax : 23383507

Mail ID : raj.pandey@mca.gov.in

To,

1. Dr. MM Cholan, ROC Coimbatore wrt. to letter mentioned above.
2. E.Gov. Cell --- for loading on 'Employees Corner'(Miscellaneous) for information of all ICLS officers